

**(b) Naga Hostiles:**

(i) An agreement for suspension of operations was reached with Nagas on 6th September, 1964, which applied to the State of Nagaland and the Naga inhabited areas of 3 subdivisions of Manipur, namely, Ukhrul, Tamenlong and Mao (excluding the Sadar tehsil). This agreement has been extended from time to time. Efforts have continued to be made for a peaceful settlement with the Naga underground.

(ii) Vigilance has continued to be maintained in the areas covered by the suspension of operations agreement. And in the bordering areas of Assam and Manipur, where there has been some activity by the Naga hostiles, security arrangements have been strengthened.

**Mizo hostiles:**

(i) The grouping scheme involved the shifting to some selected centres the entire population in an area within 10 miles on either side of the road from Silchar to Lungleh via Aijal in Mizo Hills district. The operation was completed recently and the population of the ground centres, after completion of the operations, is 46,868.

(ii) Operations of the Security Forces against the Mizo hostiles have been intensified.

**Delhi-Bikaner Trunk Telephone and Telegraph Services**

108. Dr. Karni Singh: Will the Minister of Communications be pleased to state:

(a) whether there is a frequent breakdown of trunk telephone system between Bikaner and Delhi in spite of Government assurances to put this service on sound footing;

(b) whether there has also been a breakdown in the telegraphic services between these towns resulting in the Express telegrams being forwarded by ordinary post;

(c) whether it is a fact that during the Fourth General Elections, the trunk and telegraph out-ward services from Bikaner remained unserviceable for a large number of days; and

(d) if so, the reasons therefor and the steps taken to rectify this important line of communication with a border area?

**The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):**

(a) to (d). Communications between New Delhi-Bikaner have not been satisfactory and a number of steps like construction of new pair of wires and installing a new Eight Channel Carrier System have been taken by the Department. Unfortunately the carrying out of these works caused some disruption to the service. The new Eight Channel carrier system installed in November, 1966 necessitated the opening of two repeater stations at Loharu and Ratangarh where the local power supply turned out to be very unstable causing frequent interruptions to communications. The Department has since arranged for making its own standby power supply arrangements. Unfortunately this period coincided with the Elections and the 'work to rule' agitation of telegraphists resulting in some Ordinary and Express telegrams being posted.

**Strike by Employees of Hindustan Lever Ltd.**

109. Shri S. M. Banerjee:  
Shri Hukam Chand  
Kachhavalaya:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that a lock-out has been declared in the Hindustan Lever Ltd., Delhi since February, 1966;

(b) if so, the reasons therefor;

(c) whether the employees' demand for a National Tribunal has been conceded; and

(d) if not, the reasons therefor?

**The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi):** (a) and (b). The management of Hindustan Lever Ltd. declared a lock-out from 27th February, 1967 on account of alleged stay-in-strike and other agitational activities (including hunger strike of workers inside the office premises.

(c) No.

(d) The Delhi Administration has referred the dispute to the Additional Industrial Tribunal, Delhi, for adjudication, on 10th March, 1967.

#### Admission in Delhi Colleges

**110. Shri Kanwar Lal Gupta:** Will the Minister of Education be pleased to state the steps Government propose to take to solve the problem of admission in colleges in Delhi?

**The Minister of Education (Dr. Triguna Sen):** The Working Group on advance planning of admissions in Delhi colleges in the next academic year, appointed by Government, is expected to submit its report shortly. Meanwhile, two private organizations have been permitted to set up two colleges for girls in Delhi from the next academic session. The Delhi Administration has also decided to open a college at Nerala.

**अलीगढ़ मुस्लिम विश्वविद्यालय के उप-कुलपति पर हमला**

**111. श्री निब कुमार शास्त्री :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या अलीगढ़ मुस्लिम विश्व-विद्यालय के उप-कुलपति पर हमले के बारे में धारम्भ की गई जांच पूरी हो गई है;

(ख) क्या यह सच है कि उप-कुलपति पर हमले में विश्वविद्यालय के कुछ अधिकाधिकारियों का हाथ था;

(ग) क्या ऐसे तत्व जो समय समय पर अखबारों को भड़काते हैं अभी भी विश्व-विद्यालय में विद्यमान हैं; और

(घ) यदि हाँ, तो इनको रोकने के लिए क्या उपाय किये गये हैं ?

**शिक्षा मंत्री (डा० त्रिगुण सेन) :**  
(क) से (घ). उत्तर प्रदेश सरकार से अपेक्षित सूचना भेजने के लिए अनुरोध किया गया है। उनके उत्तर की प्रतीक्षा है।

#### Action against Government Employees for Practicing Untouchability

**112. Shri Sezhiyan:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have any proposal under consideration to provide for the taking of disciplinary action against the Government servants who are found guilty of the practice of untouchability; and

(b) if so, the nature thereof?

**The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) and (b). Instructions on the subject were issued in 1961. A copy is placed on the Table of the House. [Placed in Library. See No. LT-137/67].

#### Retrenchment in Oil Companies in Madras

**113. Shri Sezhiyan:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that some Oil Companies have decided to retrench a large number of employees in their Offices in Madras;

(b) if so, the number of employees affected; and

(c) the steps taken by Government to avoid retrenchment and consequent hardship to the employees?

**The Minister of Labour and Rehabilitation (Shri Jaisukhlal Hathi):**  
(a) The Central Government has no information. The matter falls in the State Sphere.